

and ready to help Industrialists who approach them for help to start industries.

(b) A statement showing particulars of firms and items of production is placed on the Table of the House. [See Appendix III, annexure No. 22.]

**LOAN FROM WORLD BANK FOR STEEL PRODUCTION**

\*556. **Shri N. Sreekantan Nair:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a loan to the value of rupees four crores has been sanctioned for India by the World Bank for expanding steel production; and

(b) if so, the conditions under which the loan has been sanctioned?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The whole matter is at present under negotiation.

**PRESS COMMISSION**

\*557. **Shri N. Sreekantan Nair:** Will the Minister of Information and Broadcasting be pleased to state what are the emoluments for the Chairman and Members of the Press Commission?

**The Minister of Information and Broadcasting (Dr. Keskar):** The Chairman, whose services have been placed at the disposal of the Government of India by the Government of Bombay in consultation with the Chief Justice of Bombay, draws the salary admissible to him as a Judge of the Bombay High Court. Members of the Commission are not in receipt of any salary from Government.

**MARKET FOR USE OF DISPLACED PERSONS IN BOMBAY**

\*558. **Shri Jhulan Sinha:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the attention of Government has ever been drawn to the necessity of constructing a market for the use of displaced persons from Sindh (Western Pakistan) in Bombay;

(b) if so, the action taken or proposed to be taken in regard thereto; and

(c) whether it is also a fact that for rehabilitation of other stranded displaced persons of business community, suitable markets have been constructed in Delhi and elsewhere?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). Cons-

truction programme in States is undertaken after giving due weight to the availability of funds, sites etc., and the requirements of the displaced persons according to certain priorities based on needs. The representation referred to in parts (a) and (b) will receive due consideration when future phases of construction programme are taken in hand.

(c) Shops have been constructed for displaced persons in Delhi and elsewhere according to the requirements of displaced persons.

**CONSTRUCTION OF HOUSES**

\*559. **Shri Krishna Chandra:** (a) Will the Minister of Works, Housing and Supply be pleased to state the amount that is proposed to be spent during the current budget year on construction of houses?

(b) How much of the said amount is proposed on the construction of houses for labour and how much for the general public?

(c) Has any scheme been formulated for the construction of houses for the general public?

(d) If so, do Government propose to lay the said scheme on the Table of the House?

(e) Is there any proposal to give loan and grant and provide land to the people of ordinary means to enable them to construct their own houses?

(f) How is it proposed in the scheme to encourage construction of houses through co-operative societies?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) to (f). Confining myself to the special Housing Schemes, under my charge, I would draw the attention of the hon. Member to my reply to Dr. Satyawadi's Starred Question number 460 on the 18th November.

**CHAIRMAN OF CENTRAL WATER AND POWER COMMISSION**

\*560. **Shri Krishna Chandra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Chairman of the Central Water and Power Commission is also ex-officio Additional Secretary in the Ministry of Irrigation and Power;

(b) whether the estimates Committee in their fifth report has recommended that this arrangement under which the same individual as Chairman initiates proposals for river valley schemes and also approves the same

as Additional Secretary is replete with dangers; and

(c) what action have Government taken on the above recommendation?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (c). The attention of the hon. Member is invited to the reply to the Starred Question No. 150 by Shri Dhobi on the 10th November, 1952.

**सरकार का समाचारपत्रों के खरीदने पर व्यय**

\*५६१. श्री आर० एन० सिंह : (क) क्या सूचना तथा प्रसारण मंत्री यह बतलाने की कृपा करेंगे कि भारत सरकार समाचार-पत्रों के खरीदने पर प्रति वर्ष कितना धन व्यय करती है ?

(ख) इस में से कितना धन अर्धेजी भाषा के पत्रों पर व्यय होता है और कितना भारतीय भाषाओं के पत्रों पर ?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). Information is being collected will be placed on the Table of the House in due course.

**INDIAN TRADE REPRESENTATIVES**

\*562. **Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state the names of the countries in which Indian Trade Representatives are appointed?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** India has trade Representatives in the following countries:—

Aden, Africa (East), Argentine (South America), Austria, Australia, Burma, Ceylon, Egypt, France, Germany, Indonesia, Italy, Japan, Malaya, New Zealand, Pakistan (East and West), Switzerland, Thailand, and United Kingdom.

**DIFFICULTIES OF INDIANS AT MALAYAN PORTS**

\*563. **Shri Punnoose:** Will the Prime Minister be pleased to state:

(a) how many Indian passengers have been leaving Indian ports for Malaya during the last four months, on an average;

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(b) whether the Government of India have received any report regarding the difficulties which Indian passengers experience at Malayan ports;

(c) if not, whether Government have seen Press reports regarding this matter;

(d) whether Government have taken any steps to remove the difficulties of Indian citizens at Malayan ports; and

(e) if so, what are the steps and what have been the results of Government's efforts?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) During the four months June to September 1952, about 4330 passengers left India for Malaya per month on an average.

(b) and (c). Yes. Our representative in Malaya has reported that some hardship is caused to deck passengers going from India to Malaya mainly because of quarantine regulations at Penang and Singapore. Difficulties experienced by them related to lack of amenities and the unsatisfactory conditions at the quarantine station and on the boats transshipping passengers from the ships to the quarantine station and back to the land. They have also to incur extra expenses towards quarantine charges.

(d) Yes.

(e) As a result of our Representative's efforts, the conditions at the newly re-opened quarantine station at Penang have improved considerably. The period of quarantine has also been reduced from 9 to 4 days.

The Government of Malaya are also understood to have issued a serious warning to the Shipping Companies to improve the facilities on the boats provided by them for ferrying deck passengers from their ships to the Quarantine Stations.

**ALLOTMENT OF LAND IN CHANDERNAGORE**

\*565. **Shri Tushar Chatterjee:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a large number of displaced families who have got allotment of land from the Administrative authority of Chandernagore and who have applied for house building loans have not yet received the necessary loans, either fully or partly;

(b) if so, their number and the reason why no payment has been made;